

an>

Title: Introduction of the Gender Sensitization (Training and Education) Bill, 2018.

SHRIMATI SUPRIYA SADANAND SULE (BARAMATI): Sir, I beg to move for leave to introduce a Bill to provide compulsory gender sensitization education in curriculum of school as a part of personality development and for matter connected therewith.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide compulsory gender sensitization education in curriculum of school as a part of personality development and for matter connected therewith.”

The motion was adopted.

SHRIMATI SUPRIYA SADANAND SULE : I introduce** the Bill.